

(b) the remedial measures taken or proposed to be taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Information is being collected from the State Governments and other concerned departments.

(b) From August 1990 a More Secured Passport (MSP) has been introduced in India. The MSP is being progressively introduced in Missions/Posts abroad.

[English]

Use of Water Resources

570. **SHRI H. D. DEVEGOWDA:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the total quantum of economically utilisable water available in the country;

(b) the quantum of water already used so far; and

(c) the amount required to use the remaining quantum of economically utilisable water?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The total utilisable quantity of water in the country both from surface and ground water is about 1140 billion cubic metre of which about 552 billion cubic metre is being presently utilised.

(c) The amount required for the development of economically utilisable waters for the different uses together has not been estimated.

New Schemes for Development of Agriculture in Kerala

571. **SHRI K. MURALEEDHARAN:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to launch new schemes for the development of agriculture in Kerala;

(b) if so, the details thereof; and

(c) the time by which these schemes are proposed to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c); New Schemes for development of arecanut and cocoa, development of fertiliser use in low consumption rainfed areas, development of offshore pelagic fishing, procurement of marine patrol boats for enforcement of Marine Fishing Regulation Act, Strengthening of Inland fish marketing infrastructure by State level organisations, Introduction of Ply crafts, etc. are proposed to be taken up in Kerala during 1991-92.

Policy of Land Use

572. **SHRI SRIBALLAV PANIGRAHI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government are aware that the coastal eco-system are being threatened due to influx of human population along coastal area;

(b) if so, the steps the Government propose to save the coastal eco-system;

(c) whether the Government propose to mark areas for conservation and intensification of agriculture;

(d) whether Government are considering a policy on land use; and

(e) if so, the salient feature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c): In terms of notification dated 20-2-1991 of Ministry of Environment and Forests, under Environmental Protection Act 1986 and rules thereunder, activities in the Coastal Regulation Zone are regulated by imposing restrictions on industries, operations and processes. The Ministry of Ocean Development is regularly monitoring the chemistry of coastal waters and